NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 112(ND)/2012
CA NO.

CORAM: **PRESENT: CHIEF JUSTICE M. M. KUMAR**
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY Rupak Gupta & Anr.
V/s.
M/s. Banaras House Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIRUDH ARUNKUMAR, Adv.		RESP. 4(a) + 4(f)	
1.	Mr. Arun Kathpalia, Sr. Adv. 2. Mr. Yajur Mittal, Adv.		for Petitioners	Yajur Mittal
1	Adv. Gaurav Rishi -		Respondent 2(a)	

ORDER

Arguments on behalf of the petitioner shall be heard on 22.5.2017 (Post Lunch). Written synopsis may be filed by both the parties and the same may exchanged between the learned Counsel.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Surjit
01.5.2017